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05-03-19

HIGH COURT OF DELHI : NEW DELHI

No. 4855 /Genl./DHC
Dated : 27.02.19

From

The Registrar General,
High Court of Delhi,
New Delhi.



To

The District & Sessions Judge (Hqrs.),
Tis Hazari, Delhi.

Sub: Notifications regarding Suspension or Removal of Advocate from practice.

Sir,

I am directed to forward herewith a copy of Notification No.2 of 2019 dated 13.02.2019, received from the Secretary, Bar Council of Tamilnadu & Puducherry, on the above subject, with a request to kindly circulate the same to all District Judges for information and necessary action.

Yours faithfully,

(Neelam Grover)
Administrative Officer Judl. (Genl.-I)
For Registrar General

Enc: as above


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 14428-14558 /Adv./Gaz./2019 Dated, Delhi the 06-03-2019

Copy forwarded along with its enclosure for information and necessary action to:-

Sub: Notifications regarding suspension or removal of Advocates from practice.

1. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
2. All the Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court, Delhi including officers on deputation.
3. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
4. The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.
5. Uploading on Layers.


(Talwant Singh)
District & Sessions Judge (HQs)
Delhi



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY

High Court Campus,
Chennai - 600 104.
Phone No.: 2534 2739, 2535 2595
E-mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org

CONFL. No. 558 of 2019

Dated13:02:2019:

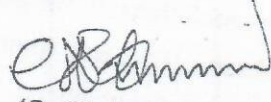
NOTIFICATION NO. 2 OF 2019

It is hereby notified for the general information of the public that the following order has been passed by the Disciplinary Committee - IV of the Bar Council of Tamil Nadu & Puducherry against the advocate borne on the rolls of the Bar Council of Tamilnadu & Puducherry, in the matter of professional misconduct case preferred against him.

Sl. No	Roll No.	Name and address of the Advocate	Nature of the order	By the authority
1.	Ms.93/2007	Mr. V. Dhayalmani, Advocate, 7(1), Vakkil Soundiah Street, Aruppukottai - 626101	REMOVED from the Rolls of the Bar Council of Tamil Nadu & Puducherry.	By - order - dated 21-01-2019 passed by the Disciplinary Committee - IV of the Bar Council of Tamil Nadu in D.G.C.No.138 of 2018.

Genl.

GENERAL BRANCH
Diary No. 4607 JG7
Date 26.2.19.


(C. RAJA KUMAR)
SECRETARY, BAR COUNCIL.

1-29-2
1-27-19
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- Copy to:
1. The Registrar General, Supreme Court of India, New Delhi.
 2. The Secretary, Bar Council-of India, New Delhi
and all the Secretaries of other State Bar Councils.
 3. The Registrar General, High Court, Madras and the
Registrars General of all High Courts in India.

GENERAL RECEIPT
High Court of Delhi
23 FEB 2019
Receipt No. 1211
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